

prohibited items. Procedures to deal with emergencies, including medical evacuation of the pilgrims, have been agreed upon.

The Agreement is implemented in accordance with the national laws, rules and regulations of the Parties. There is no specific provision of providing any ‘insurance’ to the pilgrims, who travel on their free will.

### **Role of india In Non-Aligned Movement**

1168. SHRI MANAS RANJAN BHUNIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is not serious at present for the vital role to be played in Non-Aligned Movement (NAM);
- (b) if so, the reasons for this underplay by India in NAM; and
- (c) the reasons why Government is not taking major role now, being the leader for NAM?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) to (c) India continues to attach high importance to the Non-Aligned Movement (NAM). As a founding member of NAM, India remains committed to the purposes and principles of the Movement. Over the years, India has maintained its active and constructive engagement with the NAM with the objective of further strengthening solidarity and cooperation among its Member States. This approach is also reflected in India’s regular high-level participation in the meetings of the NAM including NAM Summits. Hon’ble Vice President of India Shri. M. Venkaiah Naidu led India’s delegation to the recently concluded 18th NAM Summit in Baku, Azerbaijan on 25-26 October, 2019 and Hon’ble External Affairs Minister Dr. Subrahmanyam Jaishankar led the delegation to the preceding NAM Ministerial Meeting on 23 - 24 October, 2019.

### **Database of emigrant workers**

1169. SHRI A. K. SELVARAJ: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is considering to frame a policy on emigration to tap the full potential of the global labour market and maintain a database of emigrant workers to ensure their rights and to tackle their grievances;
- (b) if so, the details thereof; and
- (c) whether it is a fact that the number of Emigration Check Not Required (ECNR) passport holder going abroad in a 12 month period was almost five times the number of Emigration Check Required (ECR) passport holders?